

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 433/2015**

**IN THE MATTER OF:-**

**DOCTORS FOR YOU**

**APPLICANT(S)**

**VS.**

**MOEF & CC & ORS.**

**RESPONDENT(S)**

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2.	<b>ANNEXURE- I</b> A COPY OF E-MAIL DATED 21.02.2020 & 27.02.2020 & 28.02.2020 TO IITR FOR PROVIDING THE STATUS REPORT.	
3.	<b>ANNEXURE- II</b> A COPY OF HON'BLE NGT ORDER DATED 03.02.2020.	

  
**(DIVYA SINHA)**  
**SCIENTIST -E**  
**CENTRAL POLLUTION CONTROL BOARD**  
**PARIVESH BHAWAN, EAST ARJUN NAGAR,**  
**DELHI-110032**

**PLACE: DELHI**  
**DATED: 28.02.2020**

## Central Pollution Control Board, Delhi

Dated:28/2/2020

**Subject: Status report in the matter of Doctors for You Vs MoEF &CC and Ors (OA no. 433/2015).**

Hon'ble NGT vide order dated 3<sup>rd</sup> Feb., 2019 in OA 433/2015 directed as follows

*The Learned Counsel for CPCB submits that as per the directions of the Tribunal dated 04.11.2019 the fee amount for testing etc. has been deposited with CISR-IITR, Lucknow. Further, he submits that the institute has started work by collecting samples etc. However, it is submitted by the counsel for the CPCB that the report shall be submitted by the institute by 20.02.2020. The learned counsel is directed to supply a copy of the report in advance to the other side. List this matter on 2nd March, 2020.*

**Action Taken:** -

Vide email dated 2<sup>nd</sup> Feb., 2020, IITR, Lucknow informed CPCB that report on "**Whether cigarette and bidi butts fall within the category of toxic waste or not**" will be submitted by 20<sup>th</sup> Feb., 2020 (**Annexure-I**), but CPCB did not receive it.

Therefore, CPCB requested IITR to provide the status of report vide e-mail dated 21.02.2020, 27.02.2020 & 28.02.2020 (**Annexure-I**). However, no information has been received from IITR so far.

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pankaj agarwal <pankajcpcb@gmail.com>

## MOU between CPCB & IITR in compliance of NGT Order in OA 433/2015

pankaj agarwal <pankajcpcb@gmail.com>

Fri, Feb 28, 2020 at 9:49 AM

To: RPBD IITR <rpbd@iitrindia.org>

Cc: Director IITR <director@iitrindia.org>, divya sinha <divysinha@yahoo.com>, adv\_raj कुमार@yahoo.com

In reference to trailing mail, PI note that next date of hearing on the matter is **2nd March, 2020**. Hon'ble NGT order dated 3-Feb, 2020 in the matter is also attached. Status of report is awaited.

regards

**Pankaj Agarwal**  
 Scientist "E",  
 Central Pollution Control Board  
 (Ministry of Environment, Forests and Climate Change)  
 Parivesh Bhawan  
 East Arjun nagar  
 Delhi- 110032

On Thu, Feb 27, 2020 at 10:01 AM pankaj agarwal <pankajcpcb@gmail.com> wrote:

Sir,

Vide email dated 2 Feb, 2020, IITR informed that report on "*Whether cigarette and bidi butts fall within the category of toxic waste or not*" will be submitted by 20 Feb., 2020, but so far CPCB has not received copy of report.

It is requested that the status of said report be informed today as next hearing in Hon'ble NGT is on 3rd Feb, 2020.

regards

**Pankaj Agarwal**  
 Scientist "E",  
 Central Pollution Control Board  
 (Ministry of Environment, Forests and Climate Change)  
 Parivesh Bhawan  
 East Arjun nagar  
 Delhi- 110032

On Fri, Feb 21, 2020 at 10:39 AM pankaj agarwal <pankajcpcb@gmail.com> wrote:

Dear sir,

In reference to trailing mail from IITR, the final report on "**Whether cigarette and bidi butts fall within the category of toxic waste or not**" may be provided today as next hearing in Hon'ble NGT is on 2nd March, 2020 as per Order dated 3-Feb-2020 in the matter.

**Pankaj Agarwal**  
 Scientist "E",  
 Central Pollution Control Board  
 (Ministry of Environment, Forests and Climate Change)  
 Parivesh Bhawan  
 East Arjun nagar  
 Delhi- 110032

On Sun, Feb 2, 2020 at 6:30 PM RPBD IITR <rpbd@iitrindia.org> wrote:

Dear Sir,

The final report will be submitted by 20th February 2020.

Best regards,  
 KC Khulbe

On Sun, Feb 2, 2020 at 5:22 PM pankaj agarwal <pankajcpcb@gmail.com> wrote:

Sir,

It is requested that specific date of submission of report in this matter be informed today as hearing is tomorrow.

Regards

Pankaj agarwal

----- Forwarded message -----

From: **RPBD IITR** <rpbd@iitrindia.org>

Item No. 06

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No.433/2015

Doctors for You

Applicant(s)

Versus

MoEF&amp; CC &amp; Ors.

Respondent(s)

Date of hearing: 03.02.2020

**CORAM:**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER**

For Applicant(s)

Mr. Jaideep Singh, Mr. Kartik Dabas, Ms. Eysha Marysha and Ms. Disha Sachdeva, Advocates

For Respondent(s)

Mr. Rajkumar, Advocate

**ORDER**

The Learned Counsel for CPCB submits that as per the directions of the Tribunal dated 04.11.2019 the fee amount for testing etc. has been deposited with CISR-IITR, Lucknow. Further, he submits that the institute has started work by collecting samples etc. However, it is submitted by the counsel for the CPCB that the report shall be submitted by the institute by 20.02.2020. The learned counsel is directed to supply a copy of the report in advance to the other side.

List this matter on 2<sup>nd</sup> March, 2020.

Raghuvendra S. Rathore, JM

Dr. Satyawan Singh Garbyal, EM

MN